

## BEFORE THE NATIONAL GREEN TRIBUNAL

## PRINCIPAL BENCH: NEW DELHI

Original Application No. 270/2023

IN THE MATTER OF:

Shrankhla Mittal

...Applicant

## VERSUS

Government of NCT of Delhi &amp; ORS

....Respondents

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Through



PUJA KAIRA

Standing Counsel MCD

Chamber No. 430, Block-I,

Delhi High Court, New Delhi.

Mob. 9312839323

New Delhi  
Dated:- 26/05/2023

BEFORE THE NATIONAL GREEN TRIBUNAL  
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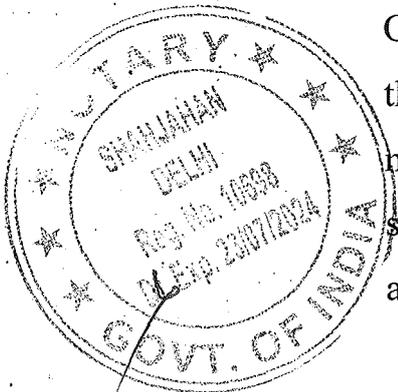
STATUS REPORT ON BEHALF OF THE MUNICIPAL  
CORPORATION OF DELHI IN COMPLIANCE OF  
THE ORDER DATED 20.04.2023 PASSED BY THIS  
HON'BLE TRIBUNAL.

MOST RESPECTFULLY SHOWETH:

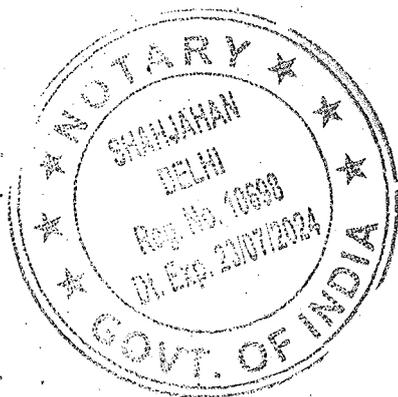
Affidavit of Sh. Deepak Mittal S/o Sh. I. D. Mittal, Aged about 55 years, Deputy Health Officer, South Zone, Municipal Corporation of Delhi, on behalf of the MCD.

I the above named deponent do hereby solemnly affirm and declare here as under:-

1. That I am presently working as Deputy Health Officer, South Zone, MCD and fully conversant with the facts of the case on the basis of the record maintained and made available in this regard and as such am competent to depose and swear the present affidavit on behalf of the respondent/ MCD.



2. That the present application is filed by the applicant complaint against many restaurants, bars, pubs and cafes alleging that Some of the said restaurants, bars, pubs and cafes have also been running Live Music Events on open Rooftops, using loudspeakers and other sound equipment's, without seeking any permission from the concerned authorities. The applicant is aggrieved with the intolerable noise pollution caused in the area, *inter-alia*, by the respondents No. 5 to 7, identified as Heaven in Box, Bootlegger Restro Bar, Strings Musical Bar and Mansion Bar & Global kitchen, who have not taken any measures to sound-proof their premises and have been playing loud music even during late hours of the night. It has also been alleged in the application that the above establishments have been operating in gross-violation of the statutory provisions of the Environment (Protection) Act, 1986, Noise Pollution (Regulation and Control) Rules, 2000, Air (Prevention and Control of Pollution) Act, 1981, besides operating in contumacious disobedience/ disregard for the directions issued by the Hon'ble Supreme Court of India in its order dated 18.07.2005 passed in Writ Petition (C) 72 OF 1992 titled as in Re: Noise Pollution as well as various orders passed by this Hon'ble Tribunal.

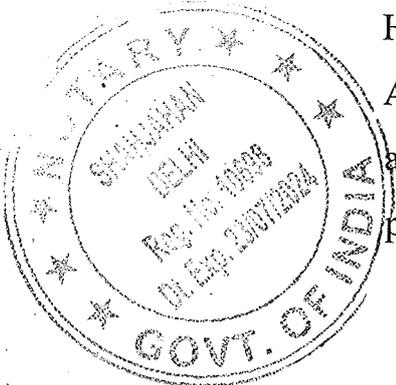


3. That the present matter was listed before this Hon'ble NGT on 20.04.2023 wherein this Hon'ble Tribunal passed directions as follow:

*"3. Prima facie, the averments made in the application raise questions relating to environment arising out of the implementation of the enactments specified in Schedule I to the National Green Tribunal Act, 2010.*

*4. Let notices alongwith copies of the application and documents attached therewith be issued to the respondents requiring them to file their response/reply to the averments made in the application within one month by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of image PDF."*

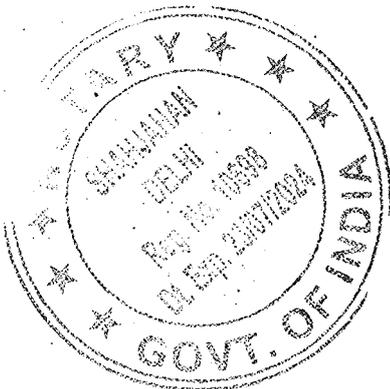
4. That it is submitted that the officials of the answering respondent/ MCD inspected the premises as mentioned in the petition wherein observed that restaurant/Bar in the name of The Heaven Box and String Musical Bar are having Health Trade License, which is valid upto 31.03.2025. Copy of the Health Trade Licenses are annexed herewith as **ANNEXURE-A**. That such premises are located abutting commercially notified road, permitting the premises to run commercial activity in terms of



relevant policy, permissions and regulations. Copy of the same is annexed herewith as **ANNEXURE-B**.

5. That it is further submitted that during the inspection of the area in question, officials of the MCD has also observed that restaurant / Bar in the name of the Bootlegger Restro Bar and The Mansion Bar & Global Kitchen were running without Health Trade License and therefore answering respondent MCD issued closure notices to them by following due process. Copy of the closure notices are annexed herewith as **ANNEXURE-C**.

6. That the Mansion Bar & Global Kitchen had applied online for health trade license for 3<sup>rd</sup> Floor which was subsequently rejected as it was running on 2<sup>nd</sup> Floor also and was also not fulfilling technical condition. Mansion Bar & Global Kitchen was found closed down upon inspection carried on two occasions, on 19.05.23 and 22.05.23. The Mansion Bar & Global Kitchen has now again applied for health trade license for 3<sup>rd</sup> Floor and informed that he has closed down 2<sup>nd</sup> Floor. Copy of the undertaking alongwith affidavit is annexed herewith as **ANNEXURE-D**. On inspection, it was observed that his trade exists on Commercial notified Road and applicant has uploaded all required documents online for approval of health trade license. At present, Health Trade License of eating house / lodging boarding are applied online at







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MUNICIPAL CORPORATION OF DELHI  
Public Health Department  
HEALTH TRADE LICENSE

6  
Annexure-A



Licensee Photo

Department/विभाग PUBLIC HEALTH DEPARTMENT Zone/ज़ोन South

License No/लाइसेंस नंबर HTLSDMC112022051110023

Non Transferable / अहस्तान्तरणीय  
Fee Non Refundable / फीस वापस नहीं  
होगी

Date of Issue/जारी करने की तिथि 08-07-2022 License Valid upto/लाइसेंस वैध 31-03-2025

This license is granted in pursuance to the provisions of section 417/420/421/422 of the Delhi Municipal Corporation Act, 1957 as amended from time to time and is valid only for the person and particular trade and particulars specified herein subject to conditions stated here under.

यह लाइसेंस अधतन संशोधित, दिल्ली नगर निगम अधिनियम 1957 के उपबंध की धारा 417/420/421/422 के अनुसरण से स्वीकृत किया जाता है यह केवल इसमें उल्लिखित व्यक्ति और विवरणो निम्न ओर शर्तों के अन्तर्गत वैध है।

Name of Licensee and Designation/लाइसेंसधारी और पदनाम का नाम SHASHI KANT SHARMA , PROPRIETOR

Address of Establishment/स्थापना का पता 1A, FIRST FLOOR, HAUZ KHAS VILLAGE, Delhi, 110016

Trade Type/व्यापार का प्रकार Eating Establishment

Nature of Trade/व्यापार की प्रकृति Eating House (Resturant)

Name & Style/नाम और शैली THE HEAVEN BOX HKV BAR AND KITCHEN

Total number of Permissible Seats/अनुमेय सीटों की कुल संख्या 47

Unit Area in Sq.Mts/इकाई क्षेत्र 85

License Certificate Generated Date/लाइसेंस प्रमाणपत्र उत्पन्न तिथि 08-07-2022



Trade Photo

Note: \* This certificate does not confer ownership rights to the licensee

This certificate is computer generated and does not require any seal/signature in original. The registration no. is unique to each trade license. The Authenticity can be verified through D.M.C website and QR Code.



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MUNICIPAL CORPORATION OF DELHI  
Public Health Department  
HEALTH TRADE LICENSE

7  
Annexure - A



Licensee Photo

Department/विभाग PUBLIC HEALTH DEPARTMENT Zone/ज़ोन South

License No /लाइसेंस नंबर HTLSDMC112022112420621

Non Transferable / अहस्तान्तरणीय,  
Fee Non Refundable / फीस वापस नहीं होगी

Date of Issue/जारी करने की तिथि 10-04-2023

License Valid upto/लाइसेंस वैध 31-03-2025

This license is granted in pursuance to the provisions of section 417/420/421/422 of the Delhi Municipal Corporation Act, 1957 as amended from time to time and is valid only for the person and particular trade and particulars specified herein subject to conditions stated here under.

यह लाइसेंस अधतन संशोधित, दिल्ली नगर निगम अधिनियम 1957 के उपबंध की धारा 417/420/421/422 के अनुसरण से स्वीकृत किया जाता है यह केवल इसमें उल्लिखित व्यक्ति और विवरणों निम्न ओर शर्तों के अन्तर्गत वैध है।

Name of Licensee and Designation/लाइसेंसधारी और पदनाम का नाम GEETANJALI BHARDWAJ , PARTNER

Address of Establishment/स्थापना का पता PROP NO 1 A, SECOND FLOOR, HAUZ KHAS VILLAGE, Delhi, 110016

Trade Type/व्यापार का प्रकार Eating Establishment

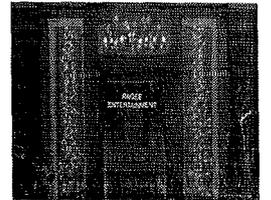
Nature of Trade/व्यापार की प्रकृति Eating House (Resturant)

Name & Style /नाम और शैली STRING MUSICAL BAR A UNIT OF RAGEE ENTERTAINMENT

Total number of Permissible Seats/अनुमेष सीटों की कुल संख्या 49

Unit Area in Sq.Mts/इकाई क्षेत्र 88

License Certificate Generated Date/लाइसेंस प्रमाणपत्र उत्पन्न तिथि 10-04-2023



Trade Photo

Note: \* This certificate does not confer ownership rights to the licensee

This certificate is computer generated and does not require any seal/signature in original. The registration no. is unique to each trade license. The Authenticity can be verified through D.M.C website and QR Code.

\*Valid of this license is subject to verification of document's and field site inspects reports.

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SDMC

South Delhi Municipal Corporation

Home | License Fees / Charges | How To Get New License /Renewal of License | Download Application | Circular | Contact Us

Notified Road | Technical Condition

Recommended To Use IE7.0 or Above / Mozilla Firefox. Browser Must Have JavaScript Enabled To Use This Site

SDMC Home

Notified Roads - Commercial

Annexure - B

Notified Roads - Commercial		
S.No.	ZONE NAME	ROAD NAME
1	Central Zone	D-Block NDSE Part-II
2	Central Zone	Samman Bazar Bhogal Jangpura
3	Central Zone	Okhla Road (Maulana Mohd. Ali Road)
4	Central Zone	Jagdamba Road, Tughlaka Bad Ext.
5	Central Zone	Road No.13, Tughlaka Bad Ext.
6	Central Zone	Gali No.24 Tughlaka Bad Ext.
7	Central Zone	Road in Daxin Puri
8	Central Zone	Kallu Mohalla Road Amrit Puri
9	Central Zone	Main Badarpur Market Badarpur
10	Central Zone	Lala Lajpat Rai Marg
11	Central Zone	Ring Road (NDSE I & II)
12	Central Zone	Bhisham Pitamah Marg. (Defence Colony)
13	Central Zone	Veer Sarverkar Marg (Central Mkt. Road,Lajpat Nagar-II)
14	Central Zone	Alankar Cinema Road/Pushpa Mkt. Road,(Lajpat Nagar)
15	Central Zone	Main Road between Block O & K. Lajpat Nagar-II
16	Central Zone	Kalkaji Main Road between Block-G & H and E & F
17	Central Zone	Temple Road, Bhogal
18	Central Zone	Shahi Hospital Road, Bhogal
19	Central Zone	Central Road, Bhogal
20	Central Zone	Masjid Road, Bhogal
21	Central Zone	Road between Govind Puri & Govind Puri Extn.
22	Central Zone	Road in Babu Park
23	Central Zone	Kotla Choupal Road
24	Central Zone	Gali Ram mandir
25	Central Zone	Dharam Bhawani Road
26	Central Zone	Prem Gali Road
27	Central Zone	Patwar Khana Road Wazir Nagar
28	Central Zone	Jag Ram Mandir Marg Kotla Mubarak Pur
29	Central Zone	Uday Chand Marg
30	Central Zone	Road in Lajpat Nagar-II
31	Central Zone	Road in Lajpat Nagar-II
32	Central Zone	Road in Lajpat Nagar-II
33	Central Zone	Road in Lajpat Nagar-I
34	Central Zone	Road in Lajpat Nagar-I
35	Central Zone	Road in Lajpat Nagar-I
36	Central Zone	Kalka Devi Marg Kalkaji
37	Central Zone	Main road Garhi
38	Central Zone	Road in Lajpat Nagar-I
39	Central Zone	Road in Lajpat Nagar-I
40	Central Zone	Main Road Kalka Ji
41	Central Zone	Gurdwara Road Kotla Mubarak Pur
42	Najafgarh Zone	Najafgarh Phimi Road
43	Najafgarh Zone	Najafgarh-Delhi Road
44	Najafgarh Zone	Sanjay Gandhi Hospital Road
45	Najafgarh Zone	S.T.Block Road,Mangol puri
46	Najafgarh Zone	Police Station Road,Sultan Puri
47	Najafgarh Zone	Shani Bazar Road
48	Najafgarh Zone	Main Road from Mangal Puri Chowk to Bus Stand Palam
49	Najafgarh Zone	Mehrolli-Mahipal Pur Road
50	Najafgarh Zone	Jagdamba Mkt. Road Sultan puri
51	Najafgarh Zone	Najafgarh Town
52	Najafgarh Zone	Sultan Puri Road
53	Najafgarh Zone	A-Block Market Road, Mangol Puri
54	Najafgarh Zone	Main Road from Bata Chowk to M.C. Fry.Sch., Palam
55	Najafgarh Zone	I.J. Block Road, Mangol Puri
56	Najafgarh Zone	HY Block road, Mangol Puri
57	Najafgarh Zone	N-Block Road, Mangol Puri

58	Najafgarh Zone	DE Road, Mangol Puri
59	Najafgarh Zone	P.Q-Block Road
60	Najafgarh Zone	R.S-Block Road
61	Najafgarh Zone	K.L-Block Road
62	Najafgarh Zone	Najafgarh Town
63	Najafgarh Zone	Najafgarh Town
64	Najafgarh Zone	Najafgarh Town
65	Najafgarh Zone	Najafgarh Town
66	Najafgarh Zone	Panjabi Basti Road, Nangloi
67	Najafgarh Zone	Sultan pur majra Lane
68	Najafgarh Zone	Najafgarh Town
69	Najafgarh Zone	Bijwasan Road, Najafgarh
70	Najafgarh Zone	Najaf Garh Firni
71	Najafgarh Zone	Najaf Garh Town
72	Najafgarh Zone	Najaf Garh Town
73	Najafgarh Zone	Main Road in JJ Colony Sec-3 Dwarka
74	Najafgarh Zone	Approach Road Matiala Village
75	Najafgarh Zone	Matiala village to Bindapur Road
76	Najafgarh Zone	Bank Road Sultanpuri
77	Najafgarh Zone	E-I & E-II Block Road, Sultanpuri
78	South Zone	Maharishi Daya Nand Marg, Malviya Nagar
79	South Zone	Malviya Nagar (Main Mkt. Road)
80	South Zone	Dheer Singh Marg
81	South Zone	60' wide Road Gautam Nagar
82	South Zone	Dheer Singh Marg
83	South Zone	Internal road Satya Niketan
84	South Zone	Benito Juarez Marg (South campus road Satya Niketan)
85	South Zone	Internal road Satya Niketan
86	South Zone	M.B.Road
87	South Zone	Virat Cinema Road (Raja Ram Marg)
88	South Zone	Dakshinpuri Road (Balmiki Marg)
89	South Zone	Chandrawal Road, Dakshinpuri
90	South Zone	Gurudwara Road
91	South Zone	521 Bus Stand Road
92	South Zone	Devli Road
93	South Zone	Aurobindo Marg at Adhchini Village
94	South Zone	Aurobindo Marg
95	South Zone	Outer ring road Munirka Village
96	South Zone	Road between F & G 1 Block, Madangir
97	South Zone	Central Market Road, Madangir
98	South Zone	Shiv Shakti Market Road, Madangir
99	South Zone	B-Block Road Dakhin Puri
100	South Zone	Nensel Mandela Road
101	South Zone	Internal road 30' Dakhin Puri
102	South Zone	Internal road 30' Dakhin Puri
103	South Zone	Post Office Road, Khanpur
104	South Zone	Internal Road /Dakhin Puri
105	South Zone	Madangir Village Road
106	South Zone	Harsukh Marg
107	South Zone	Nandi Vithi Marg at Zamroodpur
108	South Zone	Zamroodpur Village
109	South Zone	Canara Bank Street, Munirka Village
110	South Zone	40' wide main internal village road of Jia Sarai
111	South Zone	Tigri Road No.1
112	South Zone	Peripheral road of Basant Village
113	South Zone	Hauz Rani Village along parks Road
114	South Zone	Kalka Das Marg Mehrauli
115	South Zone	Internal Road Munirka Village
116	South Zone	20' wide road Yusuf sarai
117	South Zone	20' wide road at Village Hauz Khas
118	South Zone	Internal Road Mochi Gaon
119	West Zone	North West Avenue Road Punjabi Bagh (Club Road)
120	West Zone	Road Between 4&5 Block Ramesh Nagar
121	West Zone	Jail Road
122	West Zone	Subhash Nagar Road
123	West Zone	Jail Road/Station Road
124	West Zone	Main Najafgarh Road
125	West Zone	Satguru Ram Singh Road
126	West Zone	Main Road Bali Nagar
127	West Zone	Ring Road
128	West Zone	PWD Road No. 28 Raghurib Nagar

129	West Zone	Najafgarh Road
130	West Zone	Outer Ring Road One Side Towards New Mahavir Nagar
131	West Zone	Janak Puri Marg (Lal Sai Mandir Marg)
132	West Zone	Rohtak Road (One Side)
133	West Zone	Kalgidhar Gurudwara Road Uttam Nagar
134	West Zone	100. Road . Khyala (One Side)
135	West Zone	Phirni Road Khyala Village (60' & 45')
136	West Zone	Main Khyala Road 45. Vishnu Garden
137	West Zone	Milap Nagar Road
138	West Zone	Jwala Heri Market Road
139	West Zone	Jwala Heri Market Road
140	West Zone	Phirni Road Jwala Heri
141	West Zone	Indira Park Road
142	West Zone	East Uttam Nagar Road
143	West Zone	Possengi Pur Village
144	West Zone	Tyagi Market Basai Darapur
145	West Zone	Wholesale market road Uttam Nagar
146	West Zone	Outer Ring Road to Wooden Bridge (20. R.O.W.)
147	West Zone	Phirni Road Madipur Village
148	West Zone	New Khyala Road 100' upto T.C. Camp Chowk & 45' upto NW Chowk
149	West Zone	Khyala Cement Store to NW-Chowk (60' R.O.W.)
150	West Zone	Chand Nagar Punjabi Market
151	West Zone	A-Block, R/C Khyala Main Road
152	West Zone	WZ-494 to NG Road Basai Darapur
153	West Zone	Jeewan Park Road
154	West Zone	Shukra Bazar Road, Uttam Nagar
155	West Zone	Dayal Sir Road Uttam Nagar
156	West Zone	Janta LIG Road (Hastsal)
157	West Zone	City Market Road Uttam Nagar
158	West Zone	Dividing Road Uttam Nagar
159	West Zone	Milap Nagar-II Road
160	West Zone	School Road Uttam Nagar
161	West Zone	Bal Udyan Road Uttam Nagar
162	West Zone	Hastsal road Uttam Nagar
163	West Zone	Chakki Wala Road-II, (20. R.O.W.) Guru Nanak Nagar
164	West Zone	Chakki Wala Road-I, (20. R.O.W.) Guru Nanak Nagar
165	West Zone	Subji Mandi Road Uttam Nagar
166	West Zone	Phirni Road Basai Dara Pur
167	West Zone	40' road Uttam Nnagar
168	West Zone	Mandir Marg G-1 Block Uttam Nagar
169	West Zone	E-Block, R/C Khyala Road (30. R.O.W.)
170	West Zone	100. road to RZ-Block, Major Bhpinder Singh Nagar (30. R.O.W.)
171	West Zone	Phirni Road Basai Dara Pur
172	West Zone	Ram Dutt Enclave Road
173	West Zone	Rama Park main road
174	West Zone	Dividing road of Vijay Vihar
175	West Zone	Pipal wala main road Mohan Garden
176	West Zone	Bindapur Matiyala Road
177	West Zone	M.C. Pry. School, Prithvi Park to Gali No.19, Guru Nanak Nagar (20.)
178	West Zone	Shree Ayyappa Park Road Hastsal Janta Flats
179	West Zone	Old Pankha Road
180	West Zone	Vishnu Mandir Marg R/C Madipur
181	West Zone	Chand Nagar Road
182	West Zone	Som Bazar Road R/C Madipur
183	West Zone	Dispensary Road R/C Madipur
184	West Zone	Main Market Road R/C Madipur
185	West Zone	B-1 Sunil Dairy Road Vishnu Garden
186	West Zone	Bhatta Sahib Gurudwara Road, Vishnu Garden
187	West Zone	NA + NE Block, Vishnu Garden
188	West Zone	Maddi Waali Gali Vishnu Garden
189	West Zone	Mangal Bazar Road Vishnu Garden
190	West Zone	State Bank Road, A-Block, R/C Khyala
191	West Zone	Shiv Dass Puri Marg
192	West Zone	Main Road Back of H.I.L. Colony
193	West Zone	Milan Cinema Road
194	West Zone	Mandir Waali Gali New Mahavir Nagar on NG Road
195	West Zone	Asalat Pur Village
196	West Zone	Ambedkar Market Road Raghubir Nagar
197	West Zone	Main Road H, I Block Karam Pura
198	West Zone	Post Office Road, Karam Pura
199	West Zone	S-Block, Main Road Khyala

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**BY HAND/ SPEED POST**

**MUNICIPAL CORPORATION OF DELHI  
PUBLIC HEALTH DEPARTMENT, SOUTH ZONE  
GREEN PARK, AURBINDO MARG  
NEW DELHI-110016**

NO. DHO/SZ/2022/ D-342

Dated 8/5/23

**CLOSURE NOTICE**

Whereas, It has been brought to the notice of undersigned by the Area Public Health Inspector that you are running the trade of Eating House in the name & style of M/s Bootleather Resto Bar situated at A1, Third Floor, Hauz Khas Village, New Delhi under insanitary & unhygienic conditions from health point of view without obtaining Municipal Health Trade License. You have been prosecuted vide chit challan & a show cause notice has been issued for these violations under Sec 417, 421 & 430 of the DMC Act but you could not desist from the practice of unlicensed business.

Whereas Area Public Health Inspector has again inspected the site on 4/5/2023 and found that above said trade is still running the business under similar conditions without health trade license.

Therefore, Closure Notice is issued to M/s Bootleather Resto Bar under section 417, 421 & 430 of DMC Act to close down the trade immediately otherwise further action as per provisions under DMC Act will be undertaken without any further notice.

  
**Dy Health Officer  
South Zone**  
Dr. Deepak Mittal  
Dy. Health Officer/SZ

Mr. Sanjiv  
M/s Bootleather Resto Bar  
A1, Third Floor, Hauz Khas Village,  
New Delhi

BY HAND/ SPEED POST

MUNICIPAL CORPORATION OF DELHI  
PUBLIC HEALTH DEPARTMENT, SOUTH ZONE  
GREEN PARK, AURBINDO MARG  
NEW DELHI-110016

NO. DHO/SZ/2023/ D 341Dated 8/5/23CLOSURE NOTICE

Whereas, It has been brought to the notice of undersigned by the Area Public Health Inspector that you are running the trade of Eating House in the name & style of M/s The Mansion Bar & Global Kitchen situated at A1, Second & Third Floor, Hauz Khas Village, New Delhi under insanitary & unhygienic conditions from health point of view without obtaining Municipal Health Trade License. You had applied for health trade license under instant category showing area less than 90 sq meter vide application no. 2023040305083.

Whereas the eating house was inspected on 4/5/2023 and found that above said trade is having area more than 90 sq meter therefore your health trade license application has been rejected and fee forfeited on 05/05/2023.

Therefore, Closure Notice is issued to M/s The Mansion Bar & Global Kitchen under section 417, 421 & 430 of DMC Act to close down the trade immediately otherwise further action as per provisions under DMC Act will be undertaken without any further notice.

  
Dy Health Officer  
South Zone

Health Officer  
Health Zone

M/s The Mansion Bar & Global Kitchen  
A1, Second & Third Floor,  
Hauz Khas Village,  
New Delhi

Annexure - D

Date: -17/05/2023

TO,

THE DEPUTY HEALTH OFFICER  
MUNICIPAL CORPORATION OF DELHI  
SOUTH ZONE, GREEN PARK NEW DELHI-110016

SUB: - REPLY CLOSURE NOTICE NO.- DHO/SZ/2023/D-341 DATED:-  
08/05/2023

Sir,

In this context it is inform that I am running an Eating House in the name of style M/S THE MANSION BAR & GLOBAL KITCHEN Situated at A1, SECOND & THIRD FLOOR, HAUZ KHAS VILLAGE, NEW DELHI-110016, In the above said premises.

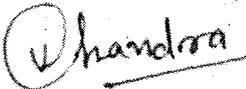
I have received a notice no. DHO/SZ/2023/D-341 DATED: - 08/05/2023 in the name of style M/s THE MANSION BAR & GLOBAL KITCHEN under without obtaining municipal health trade license.

I have closed the Second Floor. now I am running on the Third Floor whose area is 88 sq meter which is less than 90 sq meter.

I undertake that I will reapply for MCD trade license within 3 days.

Since I Have Fulfilled, we undertake that we will get the necessary approval/license and will follow all the rules & regulations of the Health Department in future.

YOUR FAITHFULLY,



[NAVEEN CHANDRA]  
M/S. THE MANSION BAR & GLOBAL KITCHEN

Annexure

17/5/23

JMK

17/5/23

11/11



Annexure-D

15

72/K

AFFIDAVIT

I, **NAVEEN CHANDRA S/O SHRI HIRA BALLABH R/O H NO. B-41, SECOND FLOOR, HARI NAGAR, MAYA PURI, SOUTH WEST DELHI, DELHI-110064**, do hereby solemnly affirm and declared as under -

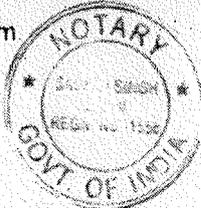
1. That I am citizen of India
2. This is for your kind information that I am running an Eating House in the name of style **M/S. THE MANSION BAR & GLOBAL KITCHEN** situated at **A1, SECOND & THIRD FLOOR, HAUZ KHAS VILLAGE, NEW DELHI-110016**, in the above said premises.
3. That I have received a notice no. **DHO/SZ/2023/D-341 DATED:- 08/05/23** in the name of style **M/S. THE MANSION BAR & GLOBAL KITCHEN**, under without obtaining municipal health trade license.
4. That I have closed the Second Floor, now I am running on the Third Floor whose area is **88 sq meter** which is less than **90 sq meter**.
5. That I undertake that I will Reapply for MCD trade license within 3 days
6. Since I Have Fulfilled, we undertake that we will get the necessary approval/license and will follow all the rules & regulations of the public Health Department in future.
7. That it is my true and correct statement.



DEPONENT

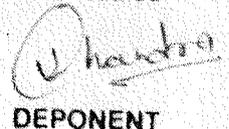
VERIFICATION -

I, verified at New Delhi on this **17/05/2023** which the contents of the above declaration are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed there from



ATTESTED  
NOTARY PUBLIC DELHI

17 MAY 2023



DEPONENT

100

Dated: - 23/05/2023



Annexure - E

16

TO,

**THE DEPUTY HEALTH OFFICER  
MCD SOUTH ZONE,  
GREEN PARK NEW DELHI-110016.**

**SUB: -Regarding Notice no, DHO/SZ/2023/D-342 DATED:- 02/05/2023**

Respected sir/madam,

This is for your kind information that I am the owner of this property, my tenant was running an **RESTAURANT** in the name of style **M/s. BOOTLEGGER RESTRO BAR** situated at **A-1, THIRD FLOOR, HAUZ KHAS VILLAGE, NEW DELHI-110016,** In the above said premises.

I have received a notice no **DHO/SZ/2023/D-342 DATED:- 02/05/2023** in the name of style **M/s. BOOTLEGGER RESTRO BAR** under without obtaining municipal health trade license.

I am the owner of the restaurant, my tenant has vacated the shop, now there is no activity, whenever there is an activity in restaurant, it will be with a health trade license.

That my tenant was running a trade without health trade license. I have Closed down my **RESTAURANT** activity in aforesaid property and I assure you that no such activity shall be continue in my manner.

Since I Have Fulfilled, we undertake that we will get the necessary approval/license and will follow all the rules & regulations of the Public Health Department in future.

YOUR FAITHFULLY,

*Virender Kumar*

*Inspected & verified  
23/5  
Area PHD*

**{VIRENDER KUMAR}  
M/s.BOOTLEGGER RESTRO BAR**

*Kuldev*

17  
Annexure - E**AFFIDAVIT**

I, VIRENDER KUMAR S/O LATE SHRI SUKHLAL R/O 1-A, HAUZ KHAS VILLAGE, NEW DELHI-110016, do hereby solemnly affirm and declared as under: -

This is for your kind information that I am the owner of this property, my tenant was running an RESTAURANT in the name of style M/S. BOOTLEGGER RESTRO BAR situated at A-1, THIRD FLOOR, HAUZ KHAS VILLAGE, NEW DELHI-110016, In the above said premises.

I have received a notice no. DHO/SZ/2023/D-342 DATED:- 02/05/2023, in the name of style M/S. BOOTLEGGER RESTRO BAR under without obtaining municipal health trade license.

1. That my tenant was running a trade without health trade license. I have Closed down my RESTAURANT activity in aforesaid property and I assure you that no such activity shall be continue in my manner.
2. That I am the owner of the restaurant, my tenant has vacated the shop, now there is no activity in restaurant whenever there is an activity, it will be with a health trade license.
3. Since I Have Fulfilled, we undertake that we will get the necessary approval/license and will follow all the rules & regulations of the public Health Department in future.
4. That it is my true and correct statement.

*Virender Kumar*  
DEPONENT

**VERIFICATION**

I, verified at New Delhi on this 23/05/2023, which the contents of the above declaration are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed there from.



ATTESTED  
*Virender Kumar*  
NOTARY PUBLIC DELHI

23 MAY 2023

DEPONENT